

**BEFORE THE AJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD**

**IA 327/2017 in C.P. (I.B) No. 53/7/NCLT/AHM/2017**

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2017**

Name of the Company: ABG shipyard Ltd.  
(Through IRP Sundaresh Bhat)  
V/s.  
ICICI Bank Ltd. & Ors.

Section of the Companies Act: Section 96(1) of the Insolvency and Bankruptcy  
Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	MAULIK NANAVATI i/b NANAVATI & Co.	ADVOCATE	APPLICANT	Appl.
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2.	<del>SILU L BHAGS</del>	<del>Advocate</del>	<del>Respondent</del>	<del>Pler. 2</del>
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**ORDER**

Learned Advocate Mr. Maulik Nanavati i/b Nanavati & Co. present for Applicant.  
None present for Respondent in IA 327/2017. None present for Regional Director.


Proof of service of notice on ROC filed.

None appeared for ROC.

For objection of ROC, if any.

Meanwhile applicant shall serve notice of date of hearing on RD.

List the matter on 03.11.2017 for hearing.

  
**MANORAMA KUMARI**  
**MEMBER JUDICIAL**

  
**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**

Dated this the 25th day of October, 2017.